

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION No.632
TO BE ANSWERED ON 04.02.2026

FUNDS TO ESTABLISH WORKING WOMEN'S HOSTELS (WWHS) IN THE COUNTRY

632. SHRI R. GIRIRAJAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government has provided any fund to establish Working Women's Hostels (WWHS) in the country, if so, the details thereof, State-wise;
- (b) whether Government has allocated ₹5000 Crore for the construction of New Women Hostels across 28 States and if so, the details thereof, State-wise, year-wise;
- (c) whether Government has studied about the total requirement of number of working women hostels in the country, State-wise; and
- (d) whether the Public/Private Companies/organizations and NGOs are also approved and allowed to run the Working Women Hostels with funding from the union Government, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (d): Sakhi Niwas Scheme [Working Women Hostel (WWH)] under the overarching Mission Shakti, is a demand driven centrally sponsored scheme where States/UTs assess their requirement as per local needs and their proposals are approved by the Programme Approval Board (PAB) after discussion with States/UTs. The Scheme aims to promote availability of safe and conveniently located accommodation for working women and for those women who are pursuing higher education and training, with Day care facility for children in urban, semi-urban and even rural areas where employment opportunity for women exists. In this scheme, fund is provided for rental accommodation. Component of construction has been discontinued, as per the Sakhi Niwas scheme guidelines. The State Governments/UT Administrations are eligible to receive financial assistance for setting up of a Sakhi Niwas. The State-wise details of funds released during the 15th Finance Commission are at **Annexure-I**.

Ministry of Finance (MoF), Department of Expenditure (DoE) vide O.M. No.44(1)/PF-S/2024-25 (CAPEX) dated 09.08.2024 has allocated **Rs.5,000/- crores** to **28 States** under Part (X) (Construction of Working Women Hostels) of **Special Assistance to States for Capital Investment (SASCI) Scheme** for construction of working women hostels. Under SASCI Scheme, Department of Expenditure (DoE) has approved construction of 254 working women hostels with total capacity of 52991 beds in 28 States at a total approved cost of Rs.4,826.31

crore. Out of this 1st instalment of Rs.3,148.28 crore has been released to the States during 2024-25. Details may be seen at **Annexure-II**.

Annexure-I

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO. 632 FOR ANSWER ON 04.02.2026 REGARDING “FUNDS TO ESTABLISH WORKING WOMEN’S HOSTELS (WWHS) IN THE COUNTRY” ASKED BY SHRI R. GIRIRAJAN, HON’BLE MEMBER OF PARLIAMENT (RS).

DETAILS OF FUNDS RELEASED DURING THE 15TH FINANCE COMMISSION

(Rupees in Lakhs)

States/UTs	Total
Andhra Pradesh	30.52
Bihar	90.00
Arunachal Pradesh	147.02
Assam	156.23
Chhattisgarh	48.87
Delhi	14.54
Gujarat	116.16
Himachal Pradesh	33.46
Jammu & Kashmir	42.04
Kerala	883.09
Madhya Pradesh	191.26
Maharashtra	89.50
Meghalaya	24.98
Mizoram	90.55
Manipur	1089.97
Nagaland	299.11
Odisha	56.06
Puducherry	0.26
Sikkim	13.43
Tamil Nadu	1075.00
Tripura	0.25
Uttar Pradesh	40.70
Total	4533.00

Annexure-II

ANNEXURE WITH REGARD TO REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO. 632 FOR ANSWER ON 04.02.2026 REGARDING “FUNDS TO ESTABLISH WORKING WOMEN’S HOSTELS (WWHS) IN THE COUNTRY” ASKED BY SHRI R. GIRIRAJAN, HON’BLE MEMBER OF PARLIAMENT (RS).

DETAILS OF STATE WISE FUNDS ALLOCATION TO THE STATES FOR CONSTRUCTION OF WORKING WOMEN HOSTEL UNDER SPECIAL ASSISTANCE TO STATES FOR CAPITAL INVESTMENT (SASCI) SCHEME.

S.No.	Name of State	Allocation (In crores)	Approved Amount (In crores)	Amount release as 1st instalment by Ministry of Finance (in crores)
1	Andhra Pradesh	172	172.00	113.52
2	Arunachal Pradesh	188	187.98	90.00
3	Assam	226	226.00	149.16
4	Bihar	223	223.00	147.18
5	Chhattisgarh	202	202.00	133.32
6	Goa	100	100.00	66.00
7	Gujarat	202	190.48	125.70
8	Haryana	155	65.30	43.10
9	Himachal Pradesh	132	132.00	87.12
10	Jharkhand	163	163.00	107.58
11	Karnataka	193	193.00	127.38
12	Kerala	120	120.00	79.20
13	Madhya Pradesh	284	284.00	187.44
14	Maharashtra	215	215.00	141.90
15	Manipur	149	149.00	98.34
16	Meghalaya	132	132.00	87.12
17	Mizoram	127	127.00	83.82
18	Nagaland	145	145.00	95.70
19	Odisha	189	189.00	124.74
20	Punjab	159	136.56	90.13
21	Rajasthan	202	165.32	109.11
22	Sikkim	106	106.00	69.96
23	Tamil Nadu	223	223.00	147.18
24	Telangana	202	202.00	133.32
25	Tripura	114	114.00	75.24
26	Uttar Pradesh	382	381.56	251.83
27	Uttarakhand	136	136.00	86.76
28	West Bengal	159	146.11	96.43

	Total	5000	4826.31	3148.28
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